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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2012 (Amendment of the Schedule).

SHRI AJAY KUMAR (JAMSHEDPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

*The motion was adopted.*

SHRI AJAY KUMAR: I introduce the Bill.

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MR. CHAIRMAN: Shri Chandrakant Khaire - Not present